

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/ESP/ESA/CSP/TESP/TCSA/No. 56/2014 / (MAH)/20__

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 7/4/2017

NAME OF THE PARTIES: M/s. Vikram Salunke vs
Accurate Engineering Pvt. Ltd. & others. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: - 397/398 of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Madan Gadge	Advocate for Respondents	
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2.	PRACHI WAZALWAR	ADV. FOR RESPONDENTS	
3.	ABHAY WADHWA		
4.	NAVNEET WAZALWAR		

Order

CP No. 56/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 6.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)